

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency and shall be effective immediately:

S.No.	Name & E.C.	From	To
1	Sh. Ashok Chandra Dhyani EC: 10754312	Judl. Asst. in the Personal Office of Pr.D&SJ, South-East, Saket Courts, New Delhi	Judl. Asst. in the Personal Office of Ms. Shalinder Kaur, Pr.D&SJ, South, Saket Courts, New Delhi
2	Ms. Aruna EC: 13870980	Judl. Asst. in the Personal Office of Ms. Shalinder Kaur, Pr.D&SJ, South, Saket Courts, New Delhi	Asstt. Ahlmad in the Court of Sh. Gaurav Gupta, Spl. Judge, (NDPS)(South), Saket Courts, New Delhi
3	Sh. Bharat Bhushan EC:45004640	Asstt. Ahlmad in the Court of Sh. Gaurav Gupta, Spl. Judge, (NDPS) (South), Saket Courts, New Delhi	Judl. Asst. in Office Pool, South-East, Saket Courts, New Delhi
4	Sh. Kuldeep Singh Rawat EC: 13877	Reader in the <i>vacant</i> Court of Pr.D&SJ, South-East, Saket Courts, New Delhi	Reader in the Court of Ms. Shalinder Kaur, Pr.D&SJ, South, Saket Courts, New Delhi
5	Sh. Manoj Kr. Sharma EC; 72452661	Reader in the Court of Ms. Shalinder Kaur, Pr.D&SJ, South, Saket Courts, New Delhi	Reader in the Court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi
6	Sh. Ajay Negi EC: 49496182	Reader in the Court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi	Reader in the <i>vacant</i> Court of Pr.D&SJ, South-East, Saket Courts, New Delhi
7	Sh. Narender Kumar E.C.: 15937391	JJA in Accounts Branch, South, Saket Courts, New Delhi	Asst. Ahlmad in the Court of Sh. Rakesh Kumar Singh, Ld. ASJ-05, South, Saket Courts, New Delhi (<i>till joining of Ms. Meena Thapa</i>)
8	Ms. Hemant Kumari EC: 6917127	JA in Office Pool, Admn. Branch (East), KKD, Delhi	JA in Office Pool, Admn. Branch (Shahdara), KKD, Delhi
9	Sh. Om Narayan EC: 82838212	JA in General Branch, East, KKD, Delhi	JA in Office Pool, Shahdara, KKD, Delhi

Note: 1. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

2. Ms. Meena Thapa, JA E.C.: 57944684 is directed to resume her duties as Asst. Ahlmad in the Court of Sh. Rakesh Kumar Singh, Ld. ASJ-05, South, Saket Courts, New Delhi consequent upon her joining from Medical Leave, in the meantime, she is also directed to send timely intimations alongwith medical testimonials to the concerned competent authority in a time barred manner, till resumption of her duties (post recovery).



(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 35262 - 322 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 03 MAY 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges concerned, Delhi/New Delhi.
2. The Officers/Officer In-Charges concerned.
3. The Personal Office of the undersigned.
4. The DDO, Accounts Branches concerned.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi